

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
ORIGINAL APPLICATION No. 195 OF 2016**

**IN THE MATTER OF:**

Tandur Citizens Welfare Society ..... Applicant(s)

Versus

Government of Telangana,  
Represented by its Secretary,  
Hyderabad & Ors ..... Respondent(s)

**REPORT OF TELANGANA STATE POLLUTION CONTROL BOARD**

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**Place: Hyderabad**

**Date: 16-01-2021**

- 1 -

**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R4) IN ORIGINAL APPLICATION No. 195 OF 2016 FILED BY TANDUR CITIZENS WELFARE SOCIETY, TANDUR, VIKARABAD DISTRICT.**

The Hon'ble NGT, Chennai in its Order dated 03.12.2020 ordered as follows:

*"It is mentioned in the report that M/s. Penna Cement Industries Limited (Plant) and M/s. Cement Corporation of India Limited who are the respondents 9 and 11 respectively are committing the violations and as per the directions issued by the Task Force (TF) Committee, the Pollution Control Board had already issued a show cause notice to them.*

*Since a show cause notice has already been issued, we will have to await the further proceedings to be taken by the Pollution Control Board in this regard. The respondents 9 and 11 are directed to submit their compliance report regarding the [5] deficiencies noted in the committee report and the Telangana State Pollution Control Board is directed to submit their further action taken report in this regard."*

As per the Hon'ble NGT Directions, the report of the Board on the above two industries are as follows:

**M/s. Cement Corporation of India Limited, Tandur Cement Factory, Tandur, Vikarabad District (Respondent.9)**

The Board vide order dated 28.11.2020 issued certain directions to the industry (**Annexure – I**). The Board vide order dated 28.11.2020 directed to deposit an amount of Rs. 2,40,000/- within 15 days from the date of this order towards Environmental Compensation (EC) by way of D.D drawn in favor of "Member Secretary, T.S Pollution Control Board". Accordingly, the industry has deposited Rs. 2,40,000/- to the Board on 18.12.2020.

**M/s. Penna Cement Industries Ltd (Plant), Sy. No. 53, 54, 56, 57 & 62, Belkatur (V), Tandur(M), Vikarabad District (Respondent.12)**

The Board vide order dated 28.11.2020 issued certain directions to the industry (**Annexure – II**). The industry was also directed to deposit an amount of Rs. 3,30,000/- within 15 days from the date of this order towards Environmental Compensation (EC) by way of D.D drawn in favor of "Member Secretary, T.S Pollution Control Board". Accordingly, the industry has deposited Rs. 3,30,000/- to the Board on 23.12.2020.

The Board will regularly monitor the industries for compliance of the Board directions.

Sd/-

**MEMBER SECRETARY**

// T.C.F.B.O //

*K. S. Reddy*

**SENIOR ENVIRONMENTAL ENGINEER  
LEGAL, TSPCB, HEAD OFFICE, HYD.**



**CEMENT CORPORATION OF INDIA LIMITED**

( A Government of India Enterprise)  
AN ISO 9001 : 2015 CERTIFIED COMPANY

TANDUR CEMENT FACTORY, PO: CCI TANDUR – 501 158  
VIKARABAD DISTRICT (T.S.)

CIN:U74899DL1965GOI004322 ; E-mail : tandur@ccilttd.in

TELEPHONE: 08411-247223/224 FAX:08411-247243



TCF/TSPCB/2020

Dt: 11.01.2021

To,  
The Member Secretary,  
Telangana State Pollution Control Board,  
Hyderabad, Telangana.

Sub: Payment of Environment Compensation – Reg.

Ref: Order No. RR-I-212/TSPCB/U-V/TF/2020-1321.

TSPCB Task force committee has issued letter vide reference no. RR-I-212/TSPCB/U-V/TF/2020-1321 dt: 28.11.2020 to M/s. CCI, assessing the compensation towards violating pollution norms & polluting Environment for Rs.2,40,000 /-(Rupees Two Lacs Forty Thousands only) .

Whereas M/s. CCI has accepted the same & payment of Rs. 2,40,000/- initiated through RTGS on 18.12.2021 towards Telangana Pollution board, Sanath Nagar (Payment copy enclosed for reference): The payment was reflecting as successful in our online banking portal.

**Payment details:**

Name: State Bank of India

Branch: C Z Colony

A/C No.: 39271613872

IFSC Code: SBIN0021452

e-Pay Order Number: CTL8932934 Dt: 18.12.2020.

Hence request the concerned to Kindly cross check & acknowledge the payment receipt.

Yours Faithfully

  
MANAGER – MECHANICAL  
(Satish R)

CEMENT CORPORATION OF INDIA LIMITED  
A Government of India Enterprise  
M/s. CEMENT CORPORATION OF INDIA LIMITED  
THE MANAGEMENT FACTORY, P.O. JAMNAR - 381 102  
VAHATA DISTRICT, GUJARAT  
INDIA



© State Bank of India

You are here: Reports > Query My Account

e-PayOrder Details

e-PayOrder Details

e-PayOrder Number: CTL3932934 ✓

Debit Status: Success

18-Dec-2020

TSPCB SANATHNAGAR

Two Lakhs Forty Thousand only

2,40,000.00

00000052017406489

KARANKOTE

r. raghunathan  
MAKER  
"CTL3932934"

r. raghunathan  
Authorizer 1

Counterfoil Description

CCI TANDUR TSPCB Environment Compensaion

Transaction Type

Third Party Transfer

Debit Account Details

62017406489

Credit Account Details

KARANKOTE

2,40,000.00 ✓  
2,40,000/-

Account No. 39271613872

Amount  
2,40,000.00

Success ✓

C  
21/12/20

# Penna Cement Industries Limited.

To,  
Member Secretary,  
T.S.Pollution control board,  
Paryavaran bhavan,A-III,  
Industrial Estate, Sanathnagar,  
Hyderabad-500018.

Date: 24.12.2020

1027

Scft

Dear Sir,

Sub: Environmental Compensation...Reg

With reference to your order No.RR-1-212/TSPCB/U-V/TF/2020-1323, dated: 28.11.2020. ---

We are submitting D.D for an amount of Rs: 3,30,000/(Three Lakh thirty thousand rupees only) towards Environmental compensation as assessed by the board. DD details are given below

DD number : 791830

Amount: Rs. 330, 000/-

Date of issue : 23.12.2020

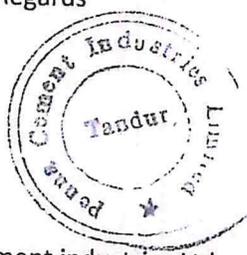
Bank : State bank of India

Favour of : Member secretary, T. S. pollution control board.

Handwritten signature/initials

Thanks with Regards

Handwritten signature of Plant Head



Plant Head

For Penna cement industries Ltd

Belkatur, Tandur (Mandal)

Vikarabad (Dist).

Telangana (State).

Handwritten signature/initials: ABE-II, f... via...

WORKS : Sy. No. 53, Belkatur (Village), Tandur (Mandal), Vikarabad (Dist.) - 501 158. T.S.  
Phone : 08411 - 247889, www.pennacement.com  
HEAD OFFICE : Lakshmi Nivas 705, Road # 3, Banjara Hills, Hyderabad, Telangana, India. Pin code : 500 034.  
Phone : 040 - 44565100 / 400, Fax : 040 - 44565222.  
CIN : U26942AP1991PLC013359



**BEFORE THE NATIONAL  
GREEN TRIBUNAL,  
SOUTHERN ZONE AT  
CHENNAI**

**O.A.No.195 of 2016**

**REPORT FILED BY TSPCB**

**T.Sai Krishnan**

Counsel for Respondent - 2

TSPCB